

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3587

ANSWERED ON:19.03.2013

PROSTITUTION CASES

Mahajan Smt. Sumitra;Pandurang Shri Munde Gopinathrao

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether cases of prostitution has increased over the years in the country;
- (b) if so, the details thereof along with the number of such rackets busted and the action taken against the guilty persons during each of the last three years and the current year, State-wise;
- (c) whether the Union Government proposes to enact stringent laws to curb prostitution/flesh trade in the country; and
- (d) if so, the details thereof along with the other measures taken by the Union Government to address the issue and the advisories issued to the State Governments in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (d): As per information provided by the National Crime Records Bureau (NCRB), there is no specific data on prostitution. However, NCRB collects data on buying and selling girls for prostitutions, Immoral Traffic Prevention Act, procreation and importation of girls and Human Trafficking. State-wise details are given in Annexure.

The Ministry of Home Affairs is not aware of any formulation of specific legislation to curb prostitution/ flesh trade in the country.

The cases of prostitution are currently being dealt by the existing provisions of Indian Penal Code (IPC) and Immoral Traffic Prevention Act.